

Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-83/77].

(5) (i) Review (Hindi and English versions) by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1973-74.

(ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(6) (i) Review (Hindi and English versions, by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1974-75.

(ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(7) (i) Review by the Government on the working of Mineral Exploration Corporation Limited, Nagpur, for the year 1975-76.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-85/77].

(8) (i) Review (Hindi and English versions) by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1975-76.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (5) and (6) above.

(10) Two statements (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of papers mentioned at item Nos. (7) and (8) (ii) above. [Placed in Library. See No. LT-86/77].

ANNUAL REPORT ON THE COAL MINES, LABOUR WELFARE ORGANISATION, NOTIFICATION UNDER DELHI SHOPS AND ESTABLISHMENTS ACT, ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation for the year 1975-76. [Placed in Library. See No. LT-LT-86/].

(2) A copy of the Delhi Shops and Establishments (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. F. 4(26)/76/CIS/Lab/21094-98 in Delhi Gazette dated the 2nd Decem-

- ber, 1976, under sub-section (3) of section 47 of the Delhi Shops and Establishments Act, 1954. [Placed in Library. See No. LT-87/77].
- (3) A copy of Notification No. G.O.Ms. 951 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 24th December, 1975 issued under the Tamil Nadu Catering Establishments (Amendment) Act, 1975 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-88/77].
- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 38 of the Industrial Disputes Act, 1947 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:
- (i) G.O.Ms. 871 published in Tamil Nadu Government Gazette dated the 13th October, 1976 making certain amendments to the Tamil Nadu Industrial Disputes Rules, 1958.
- (ii) G.O.Ms. 912 published in Tamil Nadu Government Gazette dated the 27th October, 1976 making certain amendments to the Tamil Nadu Industrial Disputes Rules, 1958. [Placed in Library. See No. LT-89/77].
- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 40 of the Industrial Disputes Act, 1947.
- (i) S.O. 4697 published in Gazette of India dated the 11th December, 1976.
- (ii) S.O. 47 published in Gazette of India dated the 1st January, 1977. [Placed in Library. See No. LT-90/77].
- (6) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1975-76, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-91/77].
- (7) A copy of the Annual Report (Hindi and English versions) of the Central Board for workers Education, for the year 1975-76. [Placed in Library. See No. LT-92/77].
- (8) A copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:
- (i) The Employees' Provident Funds (Sixth Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1717 in Gazette of India dated the 4th December, 1976
- (ii) The Employees' Provident Funds (Seventh Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1740 in Gazette of India dated the 11th December, 1976.
- (iii) The Employees' Deposit-linked Insurance (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1788 in Gazette of

India dated the 25th December, 1976.

- (iy) G.S.R. 239 published in Gazette of India dated the 19th February, 1977 containing Corrigendum to Notification No. G.S.R. 1355 dated the 18th September, 1976.
- (v) The Employees' Provident Funds (Amendment) Scheme, 1977 (Hindi and English versions) published in Notification No. G.S.R. 305 in Gazette of India dated the 5th March, 1977.
- (vi) G.S.R. 406 published in Gazette of India dated the 19th March, 1977 containing Corrigendum to Notification No. G.S.R. 1717 dated the 4th December, 1976.
- (vii) The Employees' Family Pension (Third Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 174 in Gazette of India dated the 5th February, 1977. [Placed in Library. See No. LT-93/77.]
- (9) A copy of the Annual Report (Hindi and English versions) for the year 1975-76 on the working of the Employees' Provident Funds and the Employees' Family Pension Scheme. [Placed in Library. See No. LT-94/77.]
- (10) A copy of the Limestone and Dolomite Mines Labour Welfare Fund (Group C and Group D posts) Conditions of Service and Recruitment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 274 in Gazette of India dated the 26th February 1977, under sub-section (4) of section 16

of the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972. [Placed in Library. See No. LT-95/77.]

- (11) A copy of the Beedi Workers Welfare Cess Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 54(E) in Gazette of India dated the 2nd February, 1977, under sub-section (3) of section 7 of the Beedi Workers Welfare Cess Act, 1976. [Placed in Library. See No. LT-96/77.]
- (12) A copy of the Contract Labour (Regulation and Abolition) Central (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 199 in Gazette of India dated the 12th February, 1977 under sub-section (3) of section 35 of the Contract Labour (Regulation and Abolition) Act, 1970. [Placed in Library. See No. LT-97/77.]
- (13) A copy of the Metalliferous Mines (Amendment) Regulations, 1977 (Hindi and English versions) published in Notification No. G.S.R. 308 in Gazette of India dated the 5th March, 1977, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-98/77.]
- (14) A copy of the Employees' State Insurance (Central) Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 56 in Gazette of India dated the 8th January, 1977, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-99/77.]